

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA 1968/2014

this the 28<sup>th</sup> day of October, 2015

**Hon'ble Mr. V.Ajay Kumar, Member (J)**  
**Hon'ble Dr.Birendra Kumar Sinha, Member (A)**

Monu Yadav  
Age 21 years  
Roll No.6006014293  
VPO-Bharthala  
S/o Shri Sai Singh Yadav  
Tehsil-Kosli  
Distt-Rewari  
Haryana-123302

..... Applicant.

(By Advocate: Shri Rajesh Kumar for Shri Sachin Chauhan)

Versus

1. Union of India  
Through its Secretary  
Govt. of India  
Ministry of Personnel  
Public Grievances & Pension  
Department of Personnel & Training  
North Block, New Delhi
2. Staff Selection Commission  
Through the Chairman  
S.S.C.  
Block No.-12, CGO Complex  
Lodhi Road, New Delhi -3
3. The Dy.Regional Director  
Govt. of India  
Staff Selection Commission  
Madhya Pradesh Region  
Raipur  
Chattisgarh

.....Respondents

(By Advocate: Shri S.M.Arif)

**ORDER (ORAL)****By Hon'ble Mr. V.Ajay Kumar, Member (J)**

When this matter is taken up, the learned counsel for the respondents submits that the applicant has been appointed and hence the OA become infructuous, which is not denied by the applicant's counsel. Hence, the OA is disposed of as no further orders are necessary.

No costs.

(Dr.Birendra Kumar Sinha)  
Member (A)

(V.Ajay Kumar)  
Member (J)

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